

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) / No. 228/9//HDB/2017
NAME OF THE COMPANY	Amrit Jal Ventures Private Limited
NAME OF THE PETITIONER(S)	SWE &Prasad
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SURESH KUMAR for Dr. P.V. Amarnadha Prasad	Advocate	scureshkumal@gmail.com 9959357922	K. Suresh Kumar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary for P. VIKRAM	Advocate for Respondent	nitish.b@cilawchambers.com 9945901616	Nitish Bandary

Heard Shri K. Suresh Kumar for Dr. P.V. Amarnadha Prasad, Learned Counsel for the Petitioner and Shri Nitish Bandary, Learned Counsel for Shri P. Vikram, Ld. Counsel for the Respondent.

The Ld. Counsel for the Respondent submit that he is filing a reply to the CP. Post the case on 23.11.2017.


Member (T)

Bm


Member (J)